

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: assignmenst\_test Date of Commencement of Liquidation: 01-01-1970; List of Stakeholders as on Date: 01-01-2025; Name of IP: Dummy IP test; Process Number: 1; Last 5 digit of registration number: 000001

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	100	100000	100	100000	100000	100000	100000	NA
2	Liquidation costs incurred till date	100	100000	100	100000	100000	100000	100000	NA
3	Secured financial creditors	100	100000	100	100000	100000	100000	100000	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	100	100000	100	100000	100000	100000	100000	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	100	100000	100	100000	100000	100000	100000	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	100	100000	100	100000	100000	100000	100000	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	100	100000	100	100000	100000	100000	100000	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	100	100000	100	100000	100000	100000	100000	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	100	100000	100	100000	100000	100000	100000	<a href="#">Annexure 9</a>
Total		900	900000	900	900000	900000	900000	900000	